

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited													
Date of commencement of CIRP: 17/07/2025													
List of creditors as on 23/12/2025													
Secured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1	Union Bank of India (SAMV, Mumbai)	31-07-2025	1,04,96,83,256	1,00,95,68,886	Secured Financial Creditor	1,00,95,68,886	-	No	26.82%	-	-	4,01,14,370	A claim amounting to ₹63,80,27,192 was submitted in Form C on 31.07.25. Subsequently, an updated claim of ₹1,04,96,83,256 was submitted on 08.12.25.
2	Punjab National Bank (Pune SASTRA Branch)	29-07-2025	1,02,61,64,361	1,02,33,03,477	Secured Financial Creditor	1,02,33,03,477	-	No	27.18%	-	-	28,60,884	Claim amounting to Rs. 83,91,36,540 was submitted in Form C on 29.07.25. Subsequently, an updated claim calculation was received for Rs. 1,02,61,64,361 on 24.09.25.
			2,07,58,47,617	2,03,28,72,363		2,03,28,72,363	-	-	54.00%	-	-	4,29,75,254	-

Notes:

As no documents / data is yet provided by Suspended Board of Directors to the Deemed RP / IRP, the Deemed RP / IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the Deemed RP / IRP has Preliminary admitted the claim of the claimant. Further the Deemed RP / IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.